

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-1431(PB)/2019

IN THE MATTER OF:

Axis Bank

.... Petitioner

v.

Payne Realtors Pvt. Ltd.

.... respondent

Order under Section 7 of IBC

Order delivered on 05.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Aditya Mehta for Successful Resolution Applicant

ORDER

IA-2540(PB)/2021:-

List on 11.08.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

05.07.2021
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